#### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### LOK SABHA UN-STARRED QUESTION NO.668 TO BE ANSWERED ON 09.12.2022

# **REHABILITATION OF ORPHANED CHILDREN**

668. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) the number of children rendered orphan during the global pandemic Corona in the country, State/UT-wise including district-wise in Rajasthan; and
- (b) the projects on which the Ministry is working for the education, nutrition, health, living conditions and rehabilitation for these orphaned children?

# ANSWER

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : As per the Juvenile Justice (Care and Protection of Children) Act, 2015 (as amended in 2021), 'orphan' is defined as the child, who is without biological or adoptive parents or legal guardian; or whose legal guardian is not willing to take, or capable of taking care of the child.

The PM CARES for Children scheme supports the children, who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner, and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. After attaining the age of 23 years, the children covered under the scheme get an lump-sum amount of Rs. 10 Lakhs. The details of the scheme are accessible through the online portal pmcaresforchildren.in. State-wise details of number of such children as per report available in the PM CARES for Children Scheme portal is at **Annexure-I** and district-wise details of children Scheme portal is at **Annexure-I**.

#### **ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE LOK SABHA UN-STARRED QUESTION NO.668 FOR ANSWER ON 09.12.2022 BY SHRI CHANDRA PRAKASH JOSHI REGARDING REHABILITATION OF ORPHANED CHILDREN

# STATE/UT-WISE NUMBER OF CHILDREN WHO HAVE LOST BOTH PARENTS DUE TO COVID-19 PANDEMIC

SI. No.	State/UT	Number of Eligible Children
1	Andaman & Nicobar Islands	0
2	Andhra Pradesh	351
3	Arunachal Pradesh	8
4	Assam	55
5	Bihar	73
6	Chandigarh	12
7	Chhattisgarh	109
8	Dadra & Nagar Haveli and Daman & Diu	12
9	Delhi	145
10	боа	6
11	Gujarat	223
12	Haryana	93
13	Himachal Pradesh	24
14	Jammu & Kashmir	17
15	Jharkhand	49
16	Karnataka	221
17	Kerala	112
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	428
21	Maharashtra	790
22	Manipur	20
23	Meghalaya	13
24	Mizoram	14
25	Nagaland	14
26	Odisha	108
27	Puducherry	12
28	Punjab	38
29	Rajasthan	206
30	Sikkim	0
31	Tamil Nadu	394
32	Tripura	0
33		256
34	Telangana Uttarakhand	44
35		
36	Uttar Pradesh	441
	West Bengal Total	57 <b>4345</b>

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE LOK SABHA UN-STARRED QUESTION NO.668 FOR ANSWER ON 09.12.2022 BY SHRI CHANDRA PRAKASH JOSHI REGARDING REHABILITATION OF ORPHANED CHILDREN

#### DISTRICT-WISE NUMBER OF CHILDREN WHO HAVE LOST BOTH PARENTS DUE TO COVID-19 PANDEMIC IN STATE OF RAJASTHAN

SI. No.	District	Number of Eligible Children
1	Ajmer	9
2	Alwar	3
3	Banswara	7
4	Baran	4
5	Barmer	6
6	Bharatpur	4
7	Bhilwara	9
8	Bikaner	3
9	Bundi	4
10	Chittorgarh	2
11	Churu	6
12	Dausa	6
13	Dholpur	2
14	Dungarpur	7
15	Ganganagar	1
16	Hanumangarh	5
17	Jaipur	16
18	Jaisalmer	0
19	Jalore	0
20	Jhalawar	5
21	Jhunjhunu	9
22	Jodhpur	9
23	Karauli	5
24	Kota	17
25	Nagaur	30
26	Pali	10
27	Pratapgarh	3
28	Rajsamand	6
29	Sawai Madhopur	2
30	Sikar	10
31	Sirohi	2
32	Tonk	2
33	Udaipur	2
	Total	206